H.P. STATE POLLUTION CONTROL BOARD
Him Parivesh, Phase-III, New Shimla (H.P.) 171009

No. PCB/NGT/OA No. 05/2020- 2491

From: Member Secretary
To: The Registrar General,
Hon’ble National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi-110001.

Subject: O.A No. 05/2020 titled as Rita Sharma v. State of H.P. & ors, before the Hon’ble NGT; Joint factual and action taken report thereof.

Sir,

Kindly refer to order dated 14-01-2020, passed by the Hon’ble National Green Tribunal, in the above-cited matter:-

"...In view of the above, let a joint factual and action taken report be furnished in the matter by Deputy Commissioner, Hamirpur, Municipal Council, Hamirpur and Himachal Pradesh State Pollution Control Board by email within one month at judicial- ngt@gov.in..."

In compliance of aforecited order, it is submitted that joint inspection was conducted on 07.02.2020 under the chairmanship of Additional Deputy Commissioner, Hamirpur alongwith Sub Divisional Magistrate, Hamirpur, Environmental Engineer, HPSPCB, Una. Executive Officer, Municipal Council Hamirpur, Assistant Engineer, I&PH Division, Hamirpur, JEE, HPSPCB, Una and the complainant.

Copy of the Joint Inspection Report is annexed as Annexure R-1/1. According to the report, Municipal Solid Processing Facility of Municipal Council, Hamirpur consists of Honey Comb Pits for composting of biodegradable waste into manure, Trammel machine for segregation/screening of waste and Baling machine for compressing of plastic waste which is sent to a cement kiln for final disposal/burning. RCC retaining is constructed to avoid the spillage of solid waste. No major fire incident was observed/reported in recent past. The State Pollution Control Board has conducted air monitoring, sample analysis of compost of the Facility and water quality monitoring; results of which are within prescribed limits and with the report.

In view of factual position on spot, the Municipal Council, Hamirpur has been directed by the Joint Inspection Committee, to join the corners of RCC retaining wall to avoid spillage of solid waste, provide fencing to avoid entry of stray animals inside the Facility, construct storm drain of adequate size to avoid entry of storm/rain water and to ensure that no fire incident/forest fire take place in the Facility.

Further Municipal Council, Hamirpur has also been directed by the State Board to act on the recommendations of the Joint Inspection Committee. (Annexure R1/2)

The joint action taken report annexed as Annexure R-1/1 may kindly be taken on record please.

(Enclosed: as above)

Yours faithfully,

[Signature]
Member Secretary
HPSPCB, Shimla
Tel. No. 0177-2673766
From
Deputy Commissioner,
District Hamirpur (HP)

To
✓ The Member Secretary,
H.P. State Pollution Control Board,
Shimla-9.

No. DCH-UDB/2020/- 433

Subject:- O.A. No. 05/2020 titled as Rita Sharma Vs State of H.P. & ors., before the Hon’ble NGT.

Sir,

Kindly refer to your office letter No. PCB/NGT/OA No. 05/2020-911-13 dated 20.01.2020 on the subject cited above.

In this regard, it is to submitted that the joint inspection has been conducted on 07.02.2020 under the chairmanship of Additional Deputy Commissioner, Hamirpur alongwith Sub Divisional Magistrate, Hamirpur, Environmental Engineer, HPSPCB, Una, Executive Officer, Municipal Council, Hamirpur, Assistant Engineer, I&PH Division, Hamirpur, JEE, HPSPCB, Una and complainant. The Joint factual and action taken report alongwith its enclosures is enclosed herewith for favour of your kind information and necessary action please.

Deputy Commissioner,
District Hamirpur (HP)
Joint Inspection Report

In compliance of Hon’ble NGT Order dated 14/01/2020 vide OA No. 05/2020 titled as Rita Sharma V/s State of HP & Ors, the site of Solid Waste Processing Facility of Municipal Council Hamirpur at Village Dugneri (Hamirpur) was inspected on 07/02/2020 by the Joint Inspection Team along with complainant Smt. Rita Sharma & ors under the Chairmanship of Additional Deputy Commissioner Hamipur, Distt. Hamipur (HP). Following Officials/Officials were present during the joint Inspection:

1. Sub Divisional Officer (C), Hamirpur, Distt. Hamipur (HP)
2. Environmental Engineer, HP State Pollution Control Board Una.
3. Executive Officer, Municipal Council Hamirpur.
4. Assistant Engineer, I&PH Division Hamirpur.
5. Junior Environmental Engineer, HPSPCB Una.

Following observations were made by the Joint Inspection team during the inspection of Solid Waste Processing facility:

1. The Municipal Solid Waste Processing facility of Municipal Council Hamirpur is situated at Village Dugneri, PO Bajuri, Tehsil & Distt. Hamirpur (HP) in 0.65 hectares land and was established in the month of May 2005 by Municipal Council Hamirpur.

2. There are 75 numbers of Honey Comb Pits for composting of bio-degradable waste into manure. The Executive Officer, MC Hamirpur apprised that the cost of solid waste processing facility is about 1.25 crores.

3. Municipal Council Hamirpur has constructed approach link road to the waste processing facility, Executive Officer, MC Hamirpur apprised that the total cost of construction of road is about Rs. 50 lacs.

4. Municipal Council Hamirpur has recently installed one number of Trammel machine (capacity - 20 ton/day) for segregation/screening of waste recently in the month January 2020 and the Executive Officer, MC Hamirpur apprised that the cost of said machine is Rs. 11 lacs.

5. Municipal Council Hamirpur has installed one number of Baling machine (compressing capacity 20 Ton/day) of cost Rs. 2.51 lacs for compressing of plastic waste material and this compressed plastic waste is being sent to the cement kihn M/s Ultra Tech Ltd., Baga Cement Works, Distt. Solan (HP) for final disposal/burning. Copy of letter regarding waste sent by MC Hamirpur to M/s Ultra Tech Ltd., Baga Cement Works, Distt. Solan (HP) and receipt issued by the Cement Plant are enclosed as Annexure I.

6. The Executive Officer, MC Hamirpur apprised that the monthly expenditure on the operation of the solid waste processing facility is Rs. 1.75 lakh.

7. Municipal Council Hamirpur has constructed a RCC retaining wall of about 20 meters long x 13 meters height towards the Hathli Khad to avoid the spillage of solid waste from the waste processing facility in the Hathli Khad.

8. Municipal Council Hamirpur has also constructed toilets facility to their workers to avoid open defecation.

9. No fire incident at the site was observed during the spot inspection by the joint inspection committee. Also there was no sign of fire incident at the spot in recent. However, it was apprised by the Executive Officer, MC Hamirpur that a fire incident took place a few days back, which was doused immediately by the workers working in the facility. It is pertinent to mention here that if any fire incident took place in the solid waste processing facility that may convert the Solid Waste Processing Facility into an ash pile as the site is situated in the forest area where Pine Needles are spread out there, which may create forest fire. The site is functioning since last 15 years, but no such incident took place. Hence it can be denied that fire incidents took place in the Solid Waste Processing Facility frequently. However, if any minor fire incident takes place,
the same is doused immediately. The Executive Officer apprised that they have kept strict vigil to avoid any fire incident in the Solid waste Processing Facility.

10. The ambient air monitoring at Solid Waste Processing Facility of MC Hamirpur was conducted by the HP State Pollution Control Board on 01/10/2019 and the analysis results are within prescribed limits. Copy enclosed as Annexure II.

11. In addition to this, the sample of compost was also collected from the Solid Waste Processing Facility of MC Hamirpur and analyzed vide report no. 143 dt. 04/01/2020 and the analysis results are within limits. Copy of analysis report is enclosed as Annexure III.

12. The State Pollution Control Board is regularly monitoring water quality of Kunah Khad after confluence of Hathli khad, before its confluence into River Beas on monthly basis and analysis result are well within prescribed limits for primary water quality criteria for bathing water as per notification no. G.S.R. 742(E) dated 25/09/2000 of Ministry of Environment, Forest and Climate Change.

13. During the spot inspection stray animals i.e. a few dogs & monkeys were found wandering within the premises of Solid Waste Processing facility. Also birds such as crows and vultures etc. were found flying around the solid waste processing facility.

In view of the factual position on spot the Municipal Council Hamirpur has been asked/directed to ensure as follows:

1. Municipal Council Hamirpur should immediately join the corners of RCC retaining wall with hill side to avoid any spillage of solid waste in Hathli Khad.

2. Municipal Council Hamirpur should provide fencing of adequate height surrounding the solid waste processing facility to avoid entry of stray animals inside the solid waste processing facility and cover the part of solid waste processing facility with net where segregation is carried out at initial stage to avoid the entry of birds like crows and vultures etc. in the facility.

3. Municipal Council Hamirpur should construct a storm drain of adequate size to avoid the entry of storm/rain water in the solid waste processing facility from the adjoining hill slopes, to avoid contamination of water of Hathli Khad.

4. Municipal Council Hamirpur to ensure that no fire incident took place in the facility in future to avoid any forest fire in the area as the site is situated in forest area.

Rattan Gautam
Additional Deputy Commissioner

Dr. Charanji Lal
Sub Divisional Officer (C)
Hamirpur

Er. S.K. Dhiman
Environmental Engineer
HPSPCB Una

K.L. Thakur
Executive Officer,
MC Hamirpur

Er. Pradeep Kumar
Junior Environmental Engineer
HPSPCB Una

Er. Rajesh Garg
Assistant Engineer,
I&PH Department Hamirpur
कर्मांक/एम० सी० एच 0 / 2020
कार्यालय नगर परिषद हमीरपुर हर 0 प्रो
दिनांक, हमीरपुर 177001 / 2020

चेष्टें

कार्यकारी अधिकारी,
नगर परिषद हमीरपुर।

प्रविष्ट:
मुख्य प्रबंधक
अल्ट्रा ट्रेक प्राइवेट लिमिटेड,
होलन, हिमाचल प्रदेश।

विषय:— पालिका के साथ हुए अनुबंध के अनुसार पोलिथीन भेजने हेतु।

महोदय,

उपरोक्त विषय के सन्दर्भ में आप से फोन पर जो बार्ता हुई है उसी का अनुसरण करते हुए आज दिनांक 03/01/20 वो पुराने पोलिथीन बंदलों से भरी गाड़ी नं. HP-11 आपके अल्ट्रा ट्रेक, सीमेंट प्लोट पर अनुबंध के अनुरुप में जा रही है।

उघित कार्यकारी हेतु प्रश्न है

धन्यादाम।

[Signature]
कार्यकारी अधिकारी
नगर परिषद हमीरपुर

प्रमाणित कर्मांक 23 /एम० सी० एच/2020 दिनांक 03/01/2020

राजेन्द्र कुमार नगर परिषद हमीरपुर को सूचनांत्य हेतु प्रस्तित है।

[Signature]
कार्यकारी अधिकारी
नगर परिषद हमीरपुर
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**CHALLAN GUANTITY:** 0.30
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**BAGA CEMENT WORKS (A UNIT OF ULTRATECH CEMENT LTD.)**

**EXECUTIVE OFFICER:**

**REPRESENTATIVE:**

**RECEIVER:**

**ONE TIME VENDOR:**
कार्यालय नगर परिषद् हमीरपुर डीडॉ प्र०
दिनांक, 11/03/19, हमीरपुर 177001

महादेव

कार्यकारी अधिकारी,
नगर परिषद् हमीरपुर।

प्रेसिल

मुख्य प्रबन्धक
अल्ट्रा ट्रेड प्राइवेट लिमिटेड,
सोलन, हिमाचल प्रदेश।

विषय:— पालिका के साथ हुए अनुबंध के अनुसार पोलिशिन भेजने हेतु।

महोदय,

उपरोक्त विषय के सन्दर्भ में आप से जो वार्ता हुई है उसी का अनुसरण करते हुए आज दिनांक 27-12-2019 का पुराने पोलिशिन वालों से भरी गाड़ी नं 0 एच 00 11वी 0312 आपके अल्ट्रा ट्रेड सीमेंट प्लांट पर अनुबंध के अनुरूप भेजी जा रही है।

उचित कार्यवाही हेतु प्रेसिल हैं।

धन्यादाद।

कार्यकारी अधिकारी
नगर परिषद् हमीरपुर

पुष्टकमक्खान ली/एम 0 सी0 एच/2019 दिनांक 27/12/2019

प्रतिलिपि:—
राजेन्द्र कुमार नगर परिषद् हमीरपुर को सूचनार्थ हेतु प्रेसिल हैं।

कार्यकारी अधिकारी
नगर परिषद् हमीरपुर

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कर्मांक /एम0 सी0 एच / 3687 /2019
कार्यालय नगर परिषद हमीरपुर हिंद 30
दिनांक, हमीरपुर 177001 २६/११/2019

कार्यकारी अधिकारी,
नगर परिषद हमीरपुर।

प्रेषित

मुख्य प्रबंधक
अल्टर टेच प्राइवेट लिटिटेड,
सोलन, हिमाचल प्रदेश।

विषय:— पालिका के साथ हुए अनुबंध के अनुसार पोलिसीन भेजने हेतु।

महोदय,
उपरोक्त विषय के संदर्भ में आप से फोन पर जो वातां हुई है उसी अनुसारण करते हुए
आज दिनांक ६६/१४ की पुराने पोलिसीन बिलियों से भरी गाड़ी नोमर ३०३१२ आपके अल्टर
टेच सीज़न्स प्लांट पर अनुबंध के अनुसार मेजी जा रही है।

उद्धित कार्यवाही हेतु प्रेषित है

शान्ति याद।

कार्यकारी अधिकारी
नगर परिषद हमीरपुर

पृष्ठांक कर्मांक 3687 /एम0 सी0 एच/2019 दिनांक 26/11/2019

प्रतिलिपि:—
राजेन्द्र कुमार नगर परिषद हमीरपुर को सूचनार्थ हेतु प्रेषित है।

[संदेश]

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**WEIGHMENT BY:** GULAS
H.P. STATE POLLUTION CONTROL BOARD  
Phase-IV Rakkar Colony, Una, Tehsil & Distt. Una, Pin-174303 (H.P.)  
Phone: 01975-238131  
Website: http://www.hppcb.nic.in e-mail: pcbrouna@gmail.com

**ANALYSIS Report**

I hereby certify that I, Mohit Bharti JEE-II, appointed Incharge NAMP Station Una vide this Office Order Endst. No. HPSPCB/RO/Una/PF/Mohit Bharti (JEE)/2019-1021-22 dated 03/10/2019 and in compliance to the Member Secretary, HPSPCB Una letter no. HPSPCB/Instrument Purchase, NAMP Station Una/1-8/2014-21198 dated 28/09/2019 received Ambient Air Monitoring Sample on 04/10/2019 from Er. Praveen Kumar Dhiman, JEE-I, Regional Office Una collected from Municipal Solid Waste Processing facility Hamirpur on dated 01/10/2019.

I further certify that I have analyzed the aforementioned sample on 05/10/2019 to 11/10/2019.

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Signed this on 11/10/2019  
(Signature)  
Incharge, NAMP Station Una

Endst. No. HPSPCB/RO/Una/ MC Hamirpur/2019 - 1057

Dated 11-10-2019

To  
The Executive Officer,  
MC Hamirpur,  
Distt. Hamirpur (HP)
Form- X
REPORT BY THE STATE BOARD ANALYST
(See Rule 26)

Dated 04.01.2020

I hereby certify that I, Dr. Amit Pathania, State Board Analyst duly appointed
under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 received
on the 05th day of October, 2019 from Sri. Praveen Kumar Dhiman, Junior Environmental Engineer,
HPSPCB, Una a solid sample of Compost of Ms Executive Officer, MC Hamirpur, Distt. Hamirpur
(H.P.) for analysis. The sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the aforementioned sample on 05.10.2019
to 04.01.2020. The results of the analysis reported below:-

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<td>mg/kg</td>
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<td>Sodium (Na)</td>
<td></td>
<td>mg/kg</td>
</tr>
<tr>
<td>12</td>
<td>Total Hardness</td>
<td>-</td>
<td>mg/kg</td>
<td>33</td>
<td>Boron</td>
<td></td>
<td>mg/kg</td>
</tr>
<tr>
<td>13</td>
<td>Chromium (Cr+6)</td>
<td>ND</td>
<td>mg/kg</td>
<td>34</td>
<td>TFS</td>
<td></td>
<td>mg/kg</td>
</tr>
<tr>
<td>14</td>
<td>Zinc (Zn)</td>
<td>58.0</td>
<td>mg/kg</td>
<td>35</td>
<td>Total Chromium</td>
<td>ND</td>
<td>mg/kg</td>
</tr>
<tr>
<td>15</td>
<td>Copper (Cu)</td>
<td>20.0</td>
<td>mg/kg</td>
<td>36</td>
<td>Phenol</td>
<td>-</td>
<td>mg/kg</td>
</tr>
<tr>
<td>16</td>
<td>Cyanide</td>
<td>-</td>
<td>mg/kg</td>
<td>37</td>
<td>Turbidity</td>
<td>-</td>
<td>NTU</td>
</tr>
<tr>
<td>17</td>
<td>Nickel (Ni)</td>
<td>ND</td>
<td>mg/kg</td>
<td>38</td>
<td>Ca++</td>
<td>-</td>
<td>mg/kg</td>
</tr>
<tr>
<td>18</td>
<td>Lead (Pb)</td>
<td>ND</td>
<td>mg/kg</td>
<td>39</td>
<td>Mg++</td>
<td>-</td>
<td>mg/kg</td>
</tr>
<tr>
<td>19</td>
<td>Cadmium (Cd)</td>
<td>ND</td>
<td>mg/kg</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>20</td>
<td>Oil &amp; Grease</td>
<td>-</td>
<td>mg/kg</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>21</td>
<td>Total Phosphate</td>
<td>-</td>
<td>mg/kg</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

The condition of the seals, fastening and container on receipt was as:-
unSealed as PCB. Signed on this 04th day of January, 2020.

To
Ms Executive Officer, MC Hamirpur,
Distt. Hamirpur (H.P.)

STATE BOARD ANALYST

Scanned by CamScanner
H.P. STATE POLLUTION CONTROL BOARD
Him Parivesh, Phase-III, New Shimla (H.P.) 171009

No. PCB/NGT/OA No. 05/2020- 2482

To

☑️ Executive Officer,
Municipal Council,
Hamirpur, H.P. 177001.

Subject: O.A No. 05/2020 titled as Rita Sharma v. State of H.P. & ors, pending before Hon’ble NGT; Directions thereof.

Sir,


In this connection, your local body being the responsible executive agency for implementation and compliance of Solid Waste Management Rules, 2016, you are hereby directed to act on the recommendations of the Joint Inspection Committee and submit the compliance report to Hon’ble NGT under intimation to this office.

(Enclosed: as above)

Member Secretary,
HPSPCB, Shimla
Tel. No. 0177-2673766

Dated: 14.2.2020